

Planning Commission, target for enrolment at elementary stage for Seventh Plan was fixed at 12.57 crores while the achievement was to the extent of 13.45 crores. In elementary education sector, against Rs. 890.15 crores expenditure in the Sixth Plan, Rs. 2828 crores were spent in the Seventh Plan.

**Relics in Government Museum
Gulbarga**

592. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the gross neglect of priceless relics of the first century lying at the Government Museum, Gulbarga; and

(b) if so, what are the reasons therefor and the steps taken to ensure the proper maintenance of these relics?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) and (b) The Government Museum at Gulbarga is under the control of Department of Archaeology and Museums, Government of Karnataka. It has been informed by them that there has been no negligence of the maintenance of the Museum but, due to lack of space, all the sculptures of first century A.D. could not be displayed. However, a proposal for construction of a new Museum is under finalisation

State-level Commission for Women

593. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of the States which have set up State-level Commissions for Women in line with the National Commission for women; and

(b) whether Government propose to urge the remaining State Governments to set up such commission?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (SHRI BASAVA RAJESHWARI): (a)

The State Governments of Kerala and West Bengal have passed the Kerala Women's Commission Bill 1991 and the West Bengal Commissioner for Women Act 1992 respectively. The Government of Orissa has notified the Constitution of State Commission for Women vide their Resolution dated 30.11.1992. Further, the State Government of Maharashtra has promulgated an ordinance on 25.1.1993 for establishing a State Commission for Women in Maharashtra.

(b) All the State Governments have already been requested to set up such Commissions.

Languages spoken in India

594. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that as per recent study by the Anthropological Survey of India, 325 languages are spoken across India; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) Yes, Sir.

(b) A statement is enclosed. (See Appendix CLXVI, Annexure No. 9)

Functioning of the National Museum Delhi

595. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the amount or annual grant given to the National Museum, Delhi both for planned and non-planned expenditure;